NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/120/(IB)/2017

NAME OF THE PETITIONER(S)

: ULTRATECH CEMENT LTD

NAME OF THE RESPONDENT(S)

: RPN ENGINEERS CHENNAI PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. Vidya

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Z. R. PAWAW KUMAR DHANUKA Corned for Respondent

Phoreno; 9444239014

Counsel for Pehitioner.

Reparation

ORDER

Counsel for petitioner present. Counsel for respondent present and submitted that in view of the settlement arrived at between the parties a balance of Rs.2.5 lakhs is to be paid to the petitioner as per the schedule of payment. Counsel for petitioner sought time for seeking instructions from the client. Time enlarged at request. Put up on 18.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)